

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3356
ANSWERED ON:17.03.2015
NATIONAL COMMISSION FOR DENOTIFIED TRIBES
Ghubaya Shri Sher Singh

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has constituted a National Commission for Denotified (Vimukat Jatis), Nomadic and Semi-Nomadic Tribes recently;
- (b) if so, the terms of reference and expected time of its report;
- (c) whether the Government is seriously considering to ameliorate the conditions of these most neglected sections of the society; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL GURJAR)

(a) & (b): Yes Sir, the Government has constituted a National Commission for Denotified, Nomadic and Semi-Nomadic Tribes(NCDNT) in January, 2015. The terms of reference of the Commission are as under:

i) To prepare a State-wise list of castes belonging to Denotified and Nomadic Tribes.

ii) To identify the castes belonging to Denotified and Nomadic Tribes in the Lists of Scheduled Castes Scheduled Tribes and Central List/State List of Other Backward Classes.

iii) To identify the castes belonging to Denotified and Nomadic Tribes which have not been included in the Lists of Scheduled Castes, Scheduled Tribes and Central List of Other Backward Classes and to pursue their case for inclusion in these lists depending on the modalities laid down for the purpose.

iv) To identify the places where DNTs are densely

v) To evaluate the progress of the development of Denotified and Nomadic Tribes under the Union and the States.

vi) To suggest appropriate measures in respect of Denotified and Nomadic Tribes to be undertaken by the Central Government or the State Government.

vii) Any other related work as may be assigned by the Ministry of Social Justice & Empowerment.

The Commission will submit its report in a period of three years.

(c) & (d): Government of India has been seized of the educational and economic needs of the Denotified Nomadic and Semi-nomadic Tribes (DNTs) who are spread amongst Scheduled Castes, Scheduled Tribes, Other Backward Classes and others. One of the basic principles of the Government is to provide for full equality of opportunity, particularly in education and employment of Scheduled Castes, Scheduled Tribes, Other Backward Classes and marginalized sections. Those, who are covered under the lists of SC/ST&OBCs are getting the benefits provided to these groups. There are certain groups of DNTs who are not covered under the lists of SC/ST & OBCs and for them the Government has launched two schemes namely (i) Dr. Ambedkar Centrally Sponsored Scheme of Pre-Matric and Post-Matric Scholarship Scheme for Denotified, Nomadic and Semi-Nomadic Tribes (DNTs) and (ii) Nanaji Deshmukh Centrally Sponsored Scheme of Construction of Hostels for Denotified, Nomadic and Semi-Nomadic Tribes in the current financial year. Funds have been released to the States of Maharashtra & Karnataka under these Schemes.